

ORISSA HIGH COURT**FILING REPORT AS ON :14/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0006673/2022	LALIT MOHAN BARALA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	MAHANGA /5 /2021 () //
2	BLAPL/0006674/2022	MAHAMMED SHAKILL VS STATE OF ODISHA	SOUMENDRA PATTANAİK VS	AIR FIELD P.S. /222 /2019 () //
3	BLAPL/0006675/2022	RUGDHARA GUNTHA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAİK VS	MACHHKUND /16 /2022 () //
4	BLAPL/0006676/2022	SANTOSH MALLICK @ SANTA VS STATE OF ODISHA	ASHOK KUMAR PRADHAN VS	CHAKAPADA PS /76 /2021 () //
5	BLAPL/0006677/2022	LIPUN @ KIRAN KUMAR SWAIN VS STATE OF ODISHA	RAMANI KANTA PATTANAİK VS	TIRTOL /383 /2017 () //
6	BLAPL/0006678/2022	KARAN DIGAL VS STATE OF ODISHA	RAMANI KANTA PATTANAİK VS	BHANJANAGAR /19 /2022 () //
7	BLAPL/0006679/2022	UMUDI KRISHNA RAO VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MATHILI /23 /2021 () //
8	BLAPL/0006680/2022	NIRANJAN BAGH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHITRAKONDA /57 /2021 () //
9	BLAPL/0006681/2022	IOOR @ SK. IOORUDDIN @ IOOR @ IOURDDIN VS STATE OF ODISHA	DEBASHIS ROUSTRAY VS	SAHID NAGAR P.S. /315 /2021 () //
10	BLAPL/0006682/2022	SIDHARTHA PATTNAİK VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	LALBAG /132 /2022 () //
11	BLAPL/0006683/2022	SHEKH SABIR @ SEKH SABIR @ KALIA KHAN VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	KHARIAR /274 /2018 () //

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12	BLAPL/0006684/2022	RAFIQUL MOLLA VS STATE OF ODISHA	ARUN KUMAR DAS 1 VS	//0 () //
13	BLAPL/0006685/2022	PRABHAKAR @ KARUNAKAR BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MAHAKALPARA /193 /2021 () //
14	BLAPL/0006686/2022	ASHOK PALEI VS STATE OF ODISHA	ARUN KUMAR DAS 1 VS	PURI TOWN /325 /2006 () //
15	BLAPL/0006687/2022	RATNAKAR SWAIN @ GOUDA VS STATE OF ODISHA	S.S.RAY 2 VS	GANGAPUR (ASKA) /239 /2020 () //
16	BLAPL/0006688/2022	TAJ @ TAJUDDIN KHAN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /395 /2021 () //
17	BLAPL/0006689/2022	GAJO @ SURESH MALI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BRAJARAJNAGAR /180 /2022 () //
18	BLAPL/0006690/2022	P.RAKESH VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	JEYPORE MAHILA /70 /2022 () //
19	BLAPL/0006691/2022	SUBASH CHANDRA CHOUDHURY VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	KOKSARA /179 /2021 () //
20	BLAPL/0006692/2022	NABAKISHORE DHARUA VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	CHHENDIPADA /194 /2019 () //
21	BLAPL/0006693/2022	BITU SINGH VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KHETRARAJPUR /293 /2021 () //
22	BLAPL/0006694/2022	BUDHIA @ KISHORE CHANDRA PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /43 /2022 () //
23	BLAPL/0006695/2022	SK MEHETAB VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /395 /2021 () //

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0006696/2022	SALYADU PABITRA DORA	ANIL KUMAR NAYAK	PATTAPUR (DIGAPAHANDI) /418 /2021
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0006697/2022	ARDHENDU SEKHAR MOHANTY @ CHAGULU @ MIPHAMOD KUMAR JENA		RASGOBINDPUR /28 /2022
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0006698/2022	MD. HABIDULLAH ANSARI	AMULYA RATNA PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0006699/2022	AJAYA MOHAPATRA	DEVASHIS PANDA	SPL.TASK FORCE /17 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0006700/2022	AJAYA BALABHADRA BEHERA @ BALABHADRA BHARATI KRASIA @ MAHANTA @ AJAYA		FATEGARH /84 /2022
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0006701/2022	JHADIA MAHARANA	JITENDRA SAMANTARAY	PURUSHOTTAMPUR /314 /2022
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0006702/2022	HARIHARA BENIA	ANIRUDHA DAS	JEYPORE SADAR /171 /2022
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0006703/2022	CHANDAL BADANAİK	SANGRAM KESHARI ROUT	MACHHKUND /2 /2018
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0006704/2022	KALU @ KALI CHARAN MOHANTA @ MAHATO	HEMANTA KUMAR MOHANTA	JHARPOKHARIA /36 /2022
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0006705/2022	RAJ DAS	AJIT KUMAR ROUT	JHARSUGUDA SADAR /106 /2022
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0006706/2022	SAGAR JENA	SOMANATH MITRA	CHANDRASEKHARPUR /366 /2021
		VS	VS	()

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35	BLAPL/0006707/2022	STATE OF ODISHA SIBA SANKAR NAYAK VS	SANTOSH KUMAR MAHANTY VS	// DHARAKOT PS /147 /2022 ()
36	BLAPL/0006708/2022	STATE OF ODISHA GAJAPATI MAHARANA VS	JITENDRA SAMANTARAY VS	// PURUSHOTTAMPUR /314 /2022 ()
37	BLAPL/0006709/2022	STATE OF ODISHA PREM KUMAR AGARWAL VS	SOUMYA RANJAN MOHANTY VS	// PLANTSITE /44 /2021 ()
38	BLAPL/0006710/2022	STATE OF ODISHA ASIT KISPOTTA VS	DHIRENDRA KUMAR MOHAPATRA VS	// BRAHMANITARANG /180 /2019 ()
39	CMAPL/0000278/2022	STATE OF ODISHA BATAKRUSHNA DEHURY VS	ADV VS	// // ()
40	CMP/0000626/2022	STATE OF ODISHA GODABARISH MISHRA VS	SOUMYA SEKHAR PARIDA VS	// // ()
41	CMP/0000627/2022	LAXMIDHARA MISHRA KAUPINIDHARI MAHIMA SAMAJ VS	GAJENDRANATH ROUT VS	// // ()
42	CMP/0000628/2022	MAHIMA GOOSAIN BIJE SHINANEE DUTTA VS	VS	// // ()
43	CONTC/0004525/2022	DEBABRATA RAY RABI CHANDRA BAG VS	ADV VS	// // ()
44	CONTC/0004526/2022	KUMAR NAGBHUSAN, LANA ACQUISITION OFFICER, L.S.I.P SANTOSH KUMAR SAHOO VS	ADV VS	// // ()
45	CONTC/0004527/2022	MANOJ KUMAR UPADDHAYA, C.D.M.O, CU, DISTRICT MISSION DIRECTOR, NRHM, KANDHAMALA// GOPAL CHARAN SETHI VS	MADAN SUNDAR BEHERA VS	// // ()
		SASWAT MISHRA, I.A.S.		//

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46	CONTC/0004528/2022	RAGHUNATH PADHI VS BISHNUPADA SETHI, I.A.S.	ADV VS	// ()
47	CONTC/0004529/2022	MINATI MISHRA VS BISHNUPADA SETHI, I.A.S.	ADV VS	// ()
48	CONTC/0004530/2022	SK. NAZIR VS G.MATHIVASAN, IAS	ADV VS	// ()
49	CONTC/0004531/2022	DURGAMADHAB SETHI VS G.MATHIVASAN, IAS	ADV VS	// ()
50	CONTC/0004532/2022	AJAY KUMAR BEHERA VS G.MATHIVASAN, IAS	ADV VS	// ()
51	CONTC/0004533/2022	DEBENDRA KUMAR PARIDA VS G.MATHIVASAN, IAS	ADV VS	// ()
52	CONTC/0004534/2022	BHIM CHARAN BARIK VS G. MATHIVASAN, IAS	ADV VS	// ()
53	CONTC/0004535/2022	K.BHASKAR ACHARY VS G. MATHIVASAN, IAS	ADV VS	// ()
54	CONTR/0000034/2022	SARMISTHA PANDA VS OM PRAKASH MOHANTY,IIC,LAXMISARG	ADV. VS	/0 ()
55	CRLA/0000560/2022	ANANDA ROUT VS STATE OF ODISHA	AKHAYA BISWAL VS	TANGI (KHURDA) /74 /2017 ()
56	CRLMA/0000157/2022	UMESH CHANDRA PADHI VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	CHANDRASEKHARPUR /136 /2022 ()
57	CRLMA/0000158/2022	UMESH CHANDRA PADHI	PUSPAMITRA MOHAPATRA	CHANDRASEKHARPUR /130 /2022

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		VS	VS	()
		STATE OF ODISHA		//
58	CRLMC/0001926/2022	BIDHUBHUSAN@BIDHU BADAN DUTTA	DAMODAR PATRA	/ /0
		VS	VS	()
		SAMALESWARI PRASAD SANDIP MOHAN DUTTA		//
59	CRLMC/0001927/2022	KANHU@KANHU CHARAN BEHERA	DEBASNAN DAS	BASELI SAHI PS /98 /2021
		VS	VS	()
		STATE OF ODISHA		//
60	CRLMC/0001928/2022	BASANTA@ASMANTA SABAPATI	SOUBHAGYA KUMAR DASH	ADVA /51 /2010
		VS	VS	()
		STATE OF ODISHA		//
61	CRLMC/0001929/2022	MAHENDRA KUMAR PAL	BISWARANJAN DALAI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
62	CRLMC/0001930/2022	JYOTI SWAROOP NAYYAR	KALPATARU KHUNTIA	RAGHUNATHPALI /9 /2021
		VS	VS	()
		STATE OF ODISHA		//
63	CRLMC/0001931/2022	PARSURAM GUNTHA	DIPTI RANJAN BHOKTA	PADWA /101 /2017
		VS	VS	()
		STATE OF ODISHA		//
64	CRLMC/0001932/2022	SHRIDHULI@DHULI MANOJ@MANOJ DHULI	BISWAJIT RANJAN TRIPATHY	GUNUPUR /23 /2017
		VS	VS	SPECIAL JUDGE,RAYAGADA(Rayagada *)
		STATE OF ODISHA		TR/0000006/2017
65	CRLMC/0001933/2022	TITU JENA@TITU KUMAR JENA	PRAVASH CHANDRA JENA	JALESWAR /53 /2018
		VS	VS	()
		STATE OF ODISHA		//
66	CRLMP/0001410/2022	CHITTARANJAN KARNA	DURLLABHA RANJAN MISHRA	/ /0
		VS	VS	S.D.J.M.,BIRAMA HARAJPUR(Sonapur *)
		STATE OF ODISHA		CMC/0000008/2021
67	CRLMP/0001411/2022	BIBEK KUMAR NAYAK	RABINDRA KUMAR PRUSTY	/ /0
		VS	VS	JUDGE FAMILY COURT,PURI(Puri)
		SONALI PRIYADARSHINI @ SONI		IA/0000010/2021
68	CRLMP/0001412/2022	P.V.SOMESWAR RAO	SARATHI JYOTI MOHANTY	/ /0
		VS	VS	()

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69	CRLMP/0001413/2022	STATE OF ODISHA SUSHANTA MOHANTY VS	GAGAN BIHARI SINGH VS	// / /0 ()
70	CRLMP/0001414/2022	STATE OF ODISHA ANITA KAR VS	ALOK KUMAR MOHAPATRA VS	// / /0 ()
71	CRLMP/0001415/2022	STATE OF ODISHA SIBA KUMAR DAS VS	SURENDRA PRASAD BARIK VS	// / /0 ()
72	CRLMP/0001416/2022	STATE OF ODISHA RAJALAXMI @ RAJALAXMI JENA VS	PRAVASH CHANDRA JENA VS	// / /0 ()
73	CRLMP/0001417/2022	STATE OF ODISHA PRAKASH CHANDRA ROUSTRAY VS	NEPOLEON SAHANI VS	// / /0 ()
74	CRLMP/0001418/2022	STATE OF ODISHA PRASHANT KUMAR DASH VS	RAJJEET ROY VS	// / /0 ()
75	CRLREV/0000319/2022	STATE OF ODISHA ANURADHA MOHANTY VS	SANGRAM KESHARI ROUT VS	// MAHILA P.S.(BBSR) /52 /2021 ()
76	FAO/0000269/2022	STATE OF ODISHA DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD. VS	NEHOTI SINHA VS	// // ()
77	MACA/0000350/2022	CHANDRAMANI NAYAK DIBYALOHAN NAYAK VS	PRADEEP KUMAR MISHRA VS	// // ()
78	MACA/0000351/2022	SANJUKTA MAHAKUL MANAGER, TP HUB IORIENTAL INSURANCE CO. LTD. VS	SOMNATH ROY VS	// // ()
79	MACA/0000352/2022	BRUNDA BHOI D.M.ORIENTAL INSURANCE COMPANY LTD. VS	ADAM ALI KHAN VS	// // ()
		MAMATA MAHARANA		//

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80	MACA/0000353/2022	M/S. ORIENTAL INSURANCE COMPANY LTD. VS PURNA CHANDRA SETHI	PRAKASH KUMAR MOHANTY VS	// 0 //
81	RVWPET/0000162/2022	STATE OF ODISHA VS SANJULATA SETHY	MANOJ KUMAR KHUNTIA, AGA VS	// 0 //
82	TRP(C)/0000249/2022	SUBHASHREE@SUBHASREE TRIPATHY VS SAROJ KUMAR TRIPATHY	BIDYADHAR PRADHAN VS	// 0 //
83	TRP(C)/0000250/2022	RIMANJALI NAG VS PRATYOUS RANJAN BAG	SAROJ KUMAR PADHY VS	// 0 //
84	WA/0000933/2022	STATE OF ODISHA VS SANJEEB KUMAR PRADHAN	GAJENDRANATH ROUT, ASC VS	// 0 //
85	WA/0000934/2022	STATE OF ODISHA VS SUDARSHAN MANGARAJ	TARUN PATNAIK, ASC VS	// 0 //
86	WA/0000935/2022	STATE OF ODISHA VS MALAYA RANJAN PATTNAIK	SAILAZA NANDAN DAS, ASC VS	// 0 //
87	WP(C)/0017507/2022	BAIKUNTHA MAHAPATRA VS STATE OF ODISHA	DR. PURUSOTTAM CHULI VS	// 0 //
88	WP(C)/0017508/2022	BIJAYA KUMAR SINGH VS STATE OF ODISHA	DR. PURUSOTTAM CHULI VS	// 0 //
89	WP(C)/0017509/2022	NARAYAN MAHALI VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
90	WP(C)/0017510/2022	PARAMANANDA SARANGI VS STATE OF ODISHA	LOKANATH RATH VS	// 0 //
91	WP(C)/0017511/2022	SRABAN KUMAR SARAF	LOKANATH RATH	//

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		VS	VS	()
		STATE OF ODISHA		//
92	WP(C)/0017512/2022	PRASANTA KUMAR BHOI	AJAYA KUMAR JENA	//
		VS	VS	()
		STATE OF ODISHA		//
93	WP(C)/0017513/2022	SHISIR KUMAR SAHOO	SAROJ KUMAR PADHI	//
		VS	VS	()
		STATE OF ODISHA		//
94	WP(C)/0017514/2022	S.CHANDRASEKHAR RAO	BISWARANJAN MAHARATHA	//
		VS	VS	()
		STATE OF ODISHA		//
95	WP(C)/0017515/2022	SMARAK KUMAR GIRI	PRASHANTA KUMAR NAYAK	//
		VS	VS	JUDGE, FAMILY COURT, BHADRAK(Bhadrak *)
		RASHMITA GHADEI		CP/0000321/2018
96	WP(C)/0017516/2022	DR.AKHIL UNNIKISHNAN	AVIJIT MISHRA	//
		VS	VS	()
		STATE OF ODISHA		//
97	WP(C)/0017517/2022	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY	KANTAKANTA DASH	//
		VS	VS	()
		COMMISSIONER OF TRANSPORT, ODISHA		//
98	WP(C)/0017518/2022	DR.BASANTA KUMAR PATTANAİK	KUNAL KUMAR SWAIN	//
		VS	VS	()
		STATE OF ODISHA		//
99	WP(C)/0017519/2022	GOURANGA CHARAN SWAIN	DEBASIS ROUT	//
		VS	VS	()
		STATE OF ODISHA		//
100	WP(C)/0017520/2022	SUSAMA ROUT	DEBASIS ROUT	//
		VS	VS	()
		STATE OF ODISHA		//
101	WP(C)/0017521/2022	SAILAJA SANKAR SAMAL	DEBASIS ROUT	//
		VS	VS	()
		STATE OF ODISHA		//
102	WP(C)/0017522/2022	AMARENDRA KUMAR MOHAPATRA	MANOJ OJHA	//
		VS	VS	()

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103	WP(C)/0017523/2022	STATE OF ORISSA LINGARAJ MOHAPATRA VS	MANOJ OJHA VS	// // ()
104	WP(C)/0017524/2022	STATE OF ORISSA M/S. ASHA KIRAN CHARITABLE SOCIETY VS	SIDHARTHA RAY VS	// // ()
105	WP(C)/0017525/2022	SECY., MINISTRY OF HOME AFFAIRS, FOREIGNERS DIVN.(FCRA WING) BASANTA KUMAR PANDA VS	MANOJ OJHA VS	// // ()
106	WP(C)/0017526/2022	STATE OF ORISSA HIMANSU ROUT VS	BHAKTISUDHA SAHOO VS	// // ()
107	WP(C)/0017527/2022	UNION OF INDIA NAJUM BIBI VS	ALOK KUMAR MOHAPATRA VS	// // ()
108	WP(C)/0017528/2022	STATE OF ODISHA LALITA MOHAN PRADHAN VS	ALOK KUMAR MOHAPATRA VS	// // ()
109	WP(C)/0017529/2022	STATE OF ODISHA SUSAMA SAMAL VS	ALOK KUMAR MOHAPATRA VS	// // ()
110	WP(C)/0017530/2022	STATE OF ORISSA RABI NARAYAN BARIK VS	DEVI PRASAD DASH VS	// // ()
111	WP(C)/0017531/2022	STATE OF ODISHA PRIYATAMA PARIDA VS	KSHIROD KUMAR ROUT VS	// // ()
112	WP(C)/0017532/2022	STATE OF ODISHA EKADASI BEHERA VS	SIDDHARTHA SAMAL VS	// // ()
113	WP(C)/0017533/2022	STATE OF ODISHA PURNA CHANDRA BISWAL VS	SIDDHARTHA SAMAL VS	// // ()
		STATE OF ODISHA		//

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114	WP(C)/0017534/2022	MANORANJAN MISHRA VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	// 0 //
115	WP(C)/0017535/2022	DR.AVIJIT DAS VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
116	WP(C)/0017536/2022	SOBHAN KUMAR SAHOO VS PRITIANSHU PRIYADARSHINI BISWAL	SATYA PRAKASH SATPATHY VS	// 0 //
117	WP(C)/0017537/2022	BIDYUTLATA DEI VS UNION BANK OF INDIA	MILAN KUMAR BADU VS	// 0 //
118	WP(C)/0017538/2022	JYOTI PRAKASH MISHRA VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
119	WP(C)/0017539/2022	M.KRISHNA VENI VS STATE OF ORISSA	DILLIP RAY VS	// 0 //
120	WP(C)/0017540/2022	SOMANATH DHARUA @ BHOI VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
121	WP(C)/0017541/2022	J.GANGMA VS STATE OF ORISSA	DILLIP RAY VS	// 0 //
122	WP(C)/0017542/2022	MANJU PRIYA DAS VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
123	WP(C)/0017543/2022	AJIT KUMAR DEHURY VS STATE OF ORISSA	KALPATARU MISHRA VS	// 0 //
124	WP(C)/0017544/2022	B.SRINU VS STATE OF ORISSA	DILLIP RAY VS	// 0 //
125	WP(C)/0017545/2022	SK.ALAM	ANKITA MUKHERJI	//

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		VS	VS	0
126	WP(C)/0017546/2022	AO, PUNJAB NATIONAL BANK, BBSR HEMALATA BOITAI	CHANDRAKANTA NAYAK	//
		VS	VS	0
127	WP(C)/0017547/2022	THE REGISTRAR , CIVIL COURT, JAJPUR HEMALATA BOITAI	CHANDRAKANTA NAYAK	//
		VS	VS	0
128	WP(C)/0017548/2022	THE REGISTRAR, CIVIL COURT, JAJPUR M/S ETHICS ASSETS PVT. LTD.,BBSR	TUSHAR KANTI SATAPATHY	//
		VS	VS	0
129	WP(C)/0017549/2022	CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS SANJAY SINGH	DHIRENDRA KUMAR MOHAPATRA	//
		VS	VS	0
130	WP(C)/0017550/2022	STATE OF ODISHA RAMESH CHANDRA PADHI	SANJAY KUMAR DAS 2	//
		VS	VS	0
131	WP(C)/0017551/2022	HEAD OF AXIS BANK, AHMEDABAD KUNAL PATTANAİK	NIRANJAN PANDA	//
		VS	VS	0
132	WP(C)/0017552/2022	STATE OF ODISHA TULASI PRAVA NAYAK	K.C.SATAPATHY	//
		VS	VS	0
133	WP(C)/0017553/2022	STATE OF ODISHA SURYANARAYAN MOHANTY	SUSANTA KUMAR DASH	//
		VS	VS	0
134	WP(C)/0017554/2022	STATE OF ODISHA MENAKA DAS	B.K.ROUTRAY	//
		VS	VS	0
135	WP(C)/0017555/2022	STATE OF ODISHA SANJUKTA NAIK	LAXMAN BHOI	//
		VS	VS	0
136	WP(C)/0017556/2022	STATE OF ODISHA SUMATI NAIK	LAXMAN BHOI	//
		VS	VS	0

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137	WP(C)/0017557/2022	STATE OF ODISHA M/S. L.M PLASTICS, BALASORE VS	KAJAL SAHOO VS	// // 0
138	WP(C)/0017558/2022	ODISHA AGRO INDUSTRIES CORP. LTD., BBSR M/S. HONEYWELL AUTOMATION LTD., MAHARASHTRA	KAJAL SAHOO VS	// // 0
139	WP(C)/0017559/2022	COMMNR. OF COMMERCIAL TAXES AND GST, CUTTACK HARIHAR SUBUDHI VS	RUDRA NARAYAN PARJA VS	// // 0
140	WP(C)/0017560/2022	STATE OF ODISHA JYOTI SEKHAR MOHANTY VS	PRATIK DASH VS	// // 0
141	WP(C)/0017561/2022	STATE OF ODISHA AMULYA KUMAR MOHANTY VS	BISWAJIT NAYAK VS	// // 0
142	WP(C)/0017562/2022	STATE OF ORISSA AMIYA KUMAR ROUT VS	LAXMI PRASAD DWIVEDY VS	// // 0
143	WP(C)/0017563/2022	STATE OF ODISHA TRINATH MUDULI VS	DEBENDRA KUMAR DAS VS	// // 0
144	WP(C)/0017564/2022	STATE OF ORISSA AMEEYA KUMAR NATH VS	JAJATI KESHARI KHUNTIA VS	// // 0
145	WP(C)/0017565/2022	STATE OF ODISHA SANTOSH KUMAR ROUT VS	SUBASH CH PANI VS	// // 0
146	WP(C)/0017566/2022	THE TRANSPORT COMMNR.-CUM-CHAIRMAN, STA, CUTTACK SHARAT KUMAR ROUT VS	SUBASH CH PANI VS	// // 0
147	WP(C)/0017567/2022	R.T.O.,CUTTACK M.JAYANTI DORA VS	S.D.ROUTRAY VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WP(C)/0017568/2022	PRASANTA CHHATRIA VS STATE OF ODISHA	S.K.SAMAL VS	// 0 //
149	WP(C)/0017569/2022	BISHNU CHARAN SAHOO VS AO, SBI, JAGATSINGHPUR ADB BRANCH	SATYABRATA DAS VS	// 0 //
150	WP(C)/0017570/2022	M/S ORIEN ENGINEERS (P) LTD.,SUNDARGARH VS GAGAN BIHARI SATPATHY	RASHMI NARAYAN PATNAIK VS	// 0 //
151	WP(C)/0017571/2022	AMBIKA PRASAD RATH VS MEMBER, BOARD OF REVENUE, CUTTACK	SUKANTA KUMAR NAYAK 2 VS	// 0 //
152	WP(C)/0017572/2022	SABITA MOHANTA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK 2 VS	// 0 //
153	WP(C)/0017573/2022	ODISHA STATE ATMA STAFF ASSOCIATION, CTC VS UNION OF INDIA	DEBADATTA MOHANTY VS	// 0 //
154	WP(C)/0017574/2022	BASANTA KUMAR MALLIK VS STATE CO-OP. ELECTION COMMISSION, ODISHA	SUKANTA KUMAR NAYAK 2 VS	// 0 //
155	WP(C)/0017575/2022	NANDA KUMAR MOHAPATRA VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
156	WP(C)/0017576/2022	SIDDHARTH SWAIN VS R.T.O.,CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
157	WP(C)/0017577/2022	NARASINGHA BARIK VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
158	WP(C)/0017578/2022	SIDDHARTH SWAIN VS R.T.O.,CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
159	WP(C)/0017579/2022	BHASKAR CHANDRA SWAIN	BRAJA MOHAN SARANGI	//

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	WP(C)/0017580/2022	R.T.O.,BALASORE SIDDHARTH SWAIN	BRAJA MOHAN SARANGI	//
		VS	VS	0
161	WP(C)/0017581/2022	R.T.O.,BALASORE BANESWARI GANANATYA, BBSR	BRAJA MOHAN SARANGI	//
		VS	VS	0
162	WP(C)/0017582/2022	R.T.O.,CUTTACK SAROJAKANTA MOHAPATRA	SWAPNA KUMAR OJHA	//
		VS	VS	0
163	WP(C)/0017583/2022	STATE OF ODISHA BHASKAR CHANDRA SWAIN	BRAJA MOHAN SARANGI	//
		VS	VS	0
164	WP(C)/0017584/2022	R.T.O.,BALASORE DIGHBIJOY DAS	BRAJA MOHAN SARANGI	//
		VS	VS	0
165	WP(C)/0017585/2022	R.T.O.,SUNDARGARH M/S GALAXY PACKAGING	DHWANIT MISHRA	//
		VS	VS	0
166	WP(C)/0017586/2022	BRACH MANAGER, BANK OF BARODA, GUJRAT DIGHBIJOY DAS	BRAJA MOHAN SARANGI	//
		VS	VS	0
167	WP(C)/0017587/2022	R.T.O.,CHANDIKHOLE MD.ALI HUSSAIN	RAMESH SAHOO	//
		VS	VS	0
168	WP(C)/0017588/2022	THE TAHASILDAR, JUJUMURA, SAMBALPUR DIGHBIJOY DAS	BRAJA MOHAN SARANGI	//
		VS	VS	0
169	WP(C)/0017589/2022	R.T.O.,KEONJHAR DIGHBIJOY DAS	BRAJA MOHAN SARANGI	//
		VS	VS	0
170	WP(C)/0017590/2022	R.T.O.,KEONJHAR DIGHBIJOY DAS	BRAJA MOHAN SARANGI	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0017591/2022	R.T.O.,JHARSUGUDA SHITAL SHARMA VS REGIONAL MANAGER, RBI, BBSR	BRAJA MOHAN SARANGI VS	// // ()
172	WP(C)/0017592/2022	BABULAL BHUYAN VS REGIONAL MANAGER, RBI, BBSR	BRAJA MOHAN SARANGI VS	// // ()
173	WP(C)/0017593/2022	GURPREET KAUR VS STATE OF ODISHA	KEDAR NATH TRIPATHY VS	// // ()
174	WP(C)/0017594/2022	SAPHINA KHATUN @ SAFINA KHATUN @ SAPHINA KHATUN VS STATE OF ORISSA	KANAKSONA MANJAN BADAJENA VS	// // ()
175	WP(C)/0017595/2022	SANTOSH KUMAR PANIGRAHI VS R.T.O.,CUTTACK	BRAJA MOHAN SARANGI VS	// // ()
176	WP(C)/0017596/2022	SURYA NARAYAN LENKA VS THE TRANSPORT COMMNR.-CUM-CHAIRMAN, STA, CUTTACK	BRAJA MOHAN SARANGI VS	// // ()
177	WPCRL/0000086/2022	JAGABANDHU SAHOO VS STATE OF ODISHA	SANJIT MISHRA VS	/ /0 // ()
178	ABLAPL/0008494/2022	KALIA @ SATYAJIT NAIK VS STATE OF ODISHA	ADITI HOTA VS	COLLIERY /328 /2022 // ()
179	ABLAPL/0008495/2022	RUBITA SWAIN VS STATE OF ODISHA	ROHIT RANJAN RAY VS	TANGI (KHURDA) /332 /2022 // ()
180	ABLAPL/0008496/2022	MANOJ BEHERA VS STATE OF ODISHA	PREMANANDA MOHANTY VS	ANGUL TOWN /367 /2022 // ()
181	ABLAPL/0008497/2022	SUPRAVA SAHOO VS STATE OF ODISHA	PREMANANDA MOHANTY VS	ANGUL TOWN /367 /2022 // ()

ORISSA HIGH COURT**FILING REPORT AS ON :14/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	ABLAPL/0008498/2022	KAMAL KUMAR DEHURY VS STATE OF ODISHA	PREMANANDA MOHANTY VS	ANGUL TOWN /367 /2022 () //
183	ABLAPL/0008499/2022	MAHESWAR SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR MAHAPATRA VS	ANGUL TOWN /367 /2022 () //
184	ABLAPL/0008500/2022	SUNIL KUMAR NAIK VS STATE OF ODISHA	PRAFULLA KUMAR MAHAPATRA VS	ANGUL TOWN /367 /2022 () //
185	ABLAPL/0008501/2022	NARAYAN PATRA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	KHURDA MODEL /232 /2022 () //
186	ABLAPL/0008502/2022	SUNIL KUMAR DEHURY VS STATE OF ODISHA	PRAFULLA KUMAR MAHAPATRA VS	ANGUL TOWN /367 /2022 () //
187	ABLAPL/0008503/2022	SILU @ PRAVASH CHANDRA SAHU VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BANARAPAL /164 /2022 () //
188	ABLAPL/0008504/2022	UMAKANTA BAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	TOMANDO /165 /2022 () //
189	ABLAPL/0008505/2022	KUKU MAHARANA @ KUMKUM VS STATE OF ODISHA	RAMDAS ACHARY VS	BHADRAK TOWN /251 /2022 () //
190	ABLAPL/0008506/2022	KUKU MAHARANA @ KUMKUM VS STATE OF ODISHA	RAMDAS ACHARY VS	BHADRAK TOWN /254 /2022 () //
191	ABLAPL/0008507/2022	KISHORE MUNI VS STATE OF ODISHA	LAXMI CHARAN BEHERA VS	KODALA /340 /2022 () //
192	ABLAPL/0008508/2022	PRADEEP SAHOO @ PRADIP KUMAR SAHOO VS STATE OF ODISHA	AMIYA RANJAN PRATIHARI VS	KANPUR /105 /2022 () //
193	ABLAPL/0008509/2022	JANAKI BALLAVA SAMANTRAY @ KALABAPI	DEEPAK KU SAHOO	KENDRAPARA /219 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
194	ABLAPL/0008510/2022	STATE OF ODISHA BIDULATA RANA	ARUN KUMAR DAS 1	// /0
		VS	VS	()
195	ABLAPL/0008511/2022	STATE OF ODISHA DAMBURU GOUDA	S.S.RAY 2	// DHARAKOT PS /168 /2022
		VS	VS	()
196	ABLAPL/0008512/2022	STATE OF ODISHA DHYANCHAND NAIK	MANOJ KUMAR PANDA	// ANGUL SADAR PS /750 /2021
		VS	VS	()
197	ABLAPL/0008513/2022	STATE OF ODISHA BAIKUNTHA NAG	MANAS KUMAR CHAND	// DHARAMGARH /162 /2022
		VS	VS	()
198	ABLAPL/0008514/2022	STATE OF ODISHA ASWINI KUMAR SETHI @ SETHY	AMITAV TRIPATHY	// KHAJURIPADA /72 /2022
		VS	VS	()
199	ABLAPL/0008515/2022	STATE OF ODISHA PABANA MALIK	MAHARSHI MOHAPATRA	// SORO /323 /2022
		VS	VS	()
200	ABLAPL/0008516/2022	STATE OF ODISHA MINI BHOI @ MINI DAS @ MINI DEI	BIKRAM RATH	// KHUNTUNI /23 /2018
		VS	VS	()
201	ABLAPL/0008517/2022	STATE OF ODISHA BIKRAM SETHY	MADAN SUNDAR BEHERA	// ERASAMA /218 /2022
		VS	VS	()
202	ABLAPL/0008518/2022	STATE OF ODISHA SAROJ MAHANTA	PARTHA SARATHI DAS	// PANDAPADA /21 /2022
		VS	VS	()
203	ABLAPL/0008519/2022	STATE OF ODISHA SUDAM CHANDRA MALIK @ SUDAM CHARAN MALIK	MOHENDRA KUMAR MOHAPATRO	// KENDRAPARA SADAR /301 /2022
		VS	VS	()
204	ABLAPL/0008520/2022	STATE OF ODISHA ARAKSHITA PATRA	MIHIR KANTA RATH	// MADHUPATNA /182 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	ABLAPL/0008521/2022	STATE OF ODISHA JITENDRA KUMAR PRADHAN @ JITENDRA PRADHAN	VS MITAV TRIPATHY	// ITAMATI /132 /2022
206	ABLAPL/0008522/2022	STATE OF ODISHA DEBA @ DEBANANDA DANDASENA	VS PARTHA SARATHI DAS	// KEONJHAR SADAR /510 /2021
207	ABLAPL/0008523/2022	STATE OF ODISHA BADAL DAS	VS DIBYAJYOTI SAHOO	// KHANDAGIRI P.S. /320 /2022
208	ABLAPL/0008524/2022	STATE OF ODISHA BHASKAR CHOUDHURY	VS RAJIB LOCHAN PATNAIK	// S.P.(CID-CRL),CUTTACK /1 /2022
209	ABLAPL/0008525/2022	STATE OF ODISHA CHATURBHUJA SAHU	VS GOKULANANDA SAHU	// KHARIAR /199 /2021
210	CONTC(CPC)/0000006/1998	STATE OF ODISHA BINDHUBHUSAN NAYAK	VS K.N.JENA, D.K.MOHAPATRA	// //
211	CONTC(CPC)/0000239/2005	DISTRICT WELFARE OFFICER,BHADRAK JAYASHREE RAY	VS SUBHENDU KUMAR DAS	// //
212	CONTC(CPC)/0000272/2013	GAGAN CH.DHAL RABINDRANATH SARANGI	VS S.K.PATTANAİK	// //
213	CONTC(CPC)/0000281/2005	SECY., HOME DEPTT. BRAJA BASINI MISHRA	VS SUBHENDU KUMAR DAS	// //
214	CONTC(CPC)/0000327/2001	STATE OF ODISHA HIMANSU MISHRA	VS RABINDRA KUMAR SAHOO, B.N MISHRA	// //
215	RVWPET(RPC)/0000040/1997	SUSHANTA KUMAR CHOPDAR STATE OF ODISHA	VS ASC	// //
		VS MINATI SAMANTARAY	VS	// //

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	RVWPET(RPC)/0000057/1998	STATE OF ODISHA VS RUDRA NARAYAN MISHRA	ASC VS	// 0 //

ORISSA HIGH COURT

MISC CASES FILED on :14/07/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	12/2022 RVWPET(RPC)/100/2016	AMRITA NAYAK-MP	U.C.MOHANTY
2	13/2022 RVWPET(RPC)/139/2016	STATE OF ODISHA-MP	ASC
3	53/2022 TRPCRL/127/2019	SASMITA DIXIT@PADHI-MP	ALOK KUMAR PANDA
4	58/2022 WPC(OAPC)/150/2016	SUJATA MISHRA-MP	M/S L.P. DWIVEDY
5	58/2022 WPC(OAPC)/150/2016	SUJATA MISHRA-MP	M/S L.P. DWIVEDY
6	59/2022 WPC(OAPC)/151/2016	JATINDRANATH DASH-MP	M/S UPENDRA KUMAR SAMAL
7	60/2022 WPC(OAPC)/153/2016	DEBADARSHINI SAHOO-MP	M/S GOKHA BEHERA
8	122/2022 SA/12/1994	PREMA-MP	M/S.A.MUKHERJEE, m/S. ANAM.CH. PANDA, SOUMYA
9	123/2022 SA/12/1994	PREMA-MP	M/S.A.MUKHERJEE, m/S. ANAM.CH. PANDA, SOUMYA
10	124/2022 SA/12/1994	PREMA-MP	M/S.A.MUKHERJEE, m/S. ANAM.CH. PANDA, SOUMYA
11	125/2022 SA/12/1994	PREMA-MP	M/S.A.MUKHERJEE, m/S. ANAM.CH. PANDA, SOUMYA
12	126/2022 SA/12/1994	PREMA-MP	M/S.A.MUKHERJEE, m/S. ANAM.CH. PANDA, SOUMYA
13	127/2022 SA/12/1994	PREMA-MP	M/S.A.MUKHERJEE, m/S. ANAM.CH. PANDA, SOUMYA
14	128/2022 SA/12/1994	PREMA-MP	M/S.A.MUKHERJEE, m/S. ANAM.CH. PANDA, SOUMYA
15	129/2022 SA/12/1994	PREMA-MP	M/S.A.MUKHERJEE, m/S. ANAM.CH. PANDA, SOUMYA
16	130/2022 SA/12/1994	PREMA-MP	M/S.A.MUKHERJEE, m/S. ANAM.CH. PANDA, SOUMYA
17	131/2022 SA/12/1994	PREMA-MP	M/S.A.MUKHERJEE, m/S. ANAM.CH. PANDA, SOUMYA
18	132/2022 SA/12/1994	PREMA-MP	M/S.A.MUKHERJEE, m/S. ANAM.CH. PANDA, SOUMYA
19	133/2022 SA/12/1994	PREMA-MP	M/S.A.MUKHERJEE, m/S. ANAM.CH. PANDA, SOUMYA
20	134/2022 SA/12/1994	PREMA-MP	M/S.A.MUKHERJEE, m/S. ANAM.CH. PANDA, SOUMYA
21	135/2022 SA/12/1994	PREMA-MP	M/S.A.MUKHERJEE, m/S. ANAM.CH. PANDA, SOUMYA
22	136/2022 SA/12/1994	PREMA-MP	M/S.A.MUKHERJEE, m/S. ANAM.CH. PANDA, SOUMYA
23	170/2022 RVWPET/162/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, AGA
24	171/2022 RVWPET/162/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, AGA
25	171/2022 CONTC/7155/2021	RABINDRA KUMAR MOHANTY-MP	M/S.RANJIT MOHANTY
26	172/2022	AJIT RANJAN LENKA-MP	KAJAL SAHOO

27	CONTC/2801/2021 173/2022	SATYA PRAKASH SWAIN-MP	
28	CONTC/4508/2022 174/2022	SIBA PRASAD SETHY-MP	
29	CONTC/4509/2022 207/2022	RAJENDRA NARAYAN SWAIN-MP	MAHES DAS
30	RPFAM/87/2022 239/2022	BIBEK KUMAR NAYAK-MP	RABINDRA KUMAR PRUSTY
31	CRLMP/1411/2022 247/2022	K.NAGABHUSAN RAO-MP	BISWABIHARI MOHANTY
32	WPC(OA)/2976/2013 278/2022	MANOJ KUMAR ROY-MP	KSHIROD KUMAR PAHIL
33	TRP(C)/165/2022 279/2022	SUBHASHREE@SUBHASREE TRIPATHY-MP	BIDYADHAR PRADHAN
34	TRP(C)/249/2022 280/2022	RIMANJALI NAG-MP	SAROJ KUMAR PADHY
35	TRP(C)/250/2022 397/2022	MANAGER (T.P.HUB), M/S. ORIENTAL INSURANCE CO. LTD.	SUSANTA KUMAR MAHALI
36	FAO/236/2022 427/2022	BALAKRUSHNA TRIPATHY-MP	DAMODAR PATRA
37	CRLREV/215/2022 428/2022	LINGARAJ CHOUDHURY-MP	M/S.BIBHU PRASAD TRIPATHY
38	CRLREV/536/2015 429/2022	ANURADHA MOHANTY-MP	SANGRAM KESHARI ROUT
39	CRLREV/319/2022 681/2022	NILURAM JENA-MP	M/S M.K. SAHOO
40	WPC(OAC)/204/2016 682/2022	ASHOK KUMAR MISHRA-MP	GOPAL KRUSHNA MOHANTY
41	WPC(OAC)/145/2016 683/2022	DR. AMBUJA SATAPATHY-MP	M/S MANORANJAN KAR
42	WPC(OAC)/147/2016 684/2022	JAYASHREE RAY-MP	K.K.SWAIN
43	WPC(OAC)/4099/1996 685/2022	BRAJABASINI MISHRA-MP	P.N.MOHANTY
44	WPC(OAC)/4100/1996 696/2022	NATABARA PRADHAN-MP	PRAFULLA CH. ACHARYA
45	CMP/620/2021 697/2022	KAUPINIDHARI MAHIMA SAMAJ-MP	GAJENDRANATH ROUT
46	CMP/627/2022 712/2022	DIVL.MANAGER,ORIENTAL INSURANCE CO.LTD.-MP	
47	MACA/404/2019 713/2022	THE DIVISIONAL MANAGER, M/S. THE NATIONAL INSURANCE CO. LTD.	ANNE K. BHADRA
48	MACA/7/2022 714/2022	DIBYALOCHAN NAYAK-MP	PRADEEP KUMAR MISHRA
49	MACA/350/2022 715/2022	MANAGER, TP HUB IORIENTAL INSURANCE CO. LTD-MP	SOMNATH ROY
50	MACA/351/2022 716/2022	D.M,ORIENTAL INSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
51	MACA/352/2022 717/2022	M/S. ORIENTAL INSURANCE COMPANY LTD.-MP	PRAKASH KUMAR MOHANTY
52	MACA/353/2022 737/2022	HARAMOHAN TRIPATHY-MP	M/S.SUSANTA KU.DASH
53	RSA/67/2010 852/2022	PINTU@BIKRAM KESHARI PRADHAN-MP	
54	ABLAPL/16179/2018 853/2022	SUSANTA KUMAR BHADRA-MP	
55	ABLAPL/5764/2022 854/2022	RAJ KUMAR AJATSATRU-MP	
56	ABLAPL/4380/2022 855/2022	JAIRAM BEHERA-MP	
57	ABLAPL/2377/2022 856/2022	SANKAR JENA-MP	
	ABLAPL/1284/2022		

58	857/2022 ABLAPL/8565/2020	SABITA KHATEI-MP	
59	858/2022 ABLAPL/3773/2022	MANAS KUMAR BHOI-MP	
60	859/2022 ABLAPL/3514/2022	BHAGABAN PRADHAN-MP	RANJAN KU. NAYAK
61	860/2022 ABLAPL/18337/2019	KHAGESWAR MOHAPATRA-MP	
62	861/2022 ABLAPL/6027/2022	DEEPAK KUMAR BARIK-MP	
63	1064/2022 CRLA/560/2022	ANANDA ROUT-MP	AKHAYA BISWAL
64	1065/2022 CRLA/560/2022	ANANDA ROUT-MP	AKHAYA BISWAL
65	1237/2022 BLAPL/6673/2022	LALIT MOHAN BARALA-MP	SIDHARTHA MISHRA
66	1238/2022 BLAPL/2322/2020	BINOD KUMAR PADHY-MP	S.RATH
67	1239/2022 BLAPL/6665/2022	SK. SAHID @ SK. SOHID @ SK. SAYED-MP	AMULYA RATNA PANDA
68	1240/2022 BLAPL/3686/2022	PARAMANANDA NAIK-MP	UMAKANTA BARIK
69	1241/2022 BLAPL/3610/2022	ANKUR DIVAKAR-MP	
70	1242/2022 BLAPL/4846/2022	MUKESH BANCHHOR-MP	
71	1243/2022 BLAPL/393/2022	AJAY WILLIAM NAWRANGI-MP	DEVASHIS PANDA
72	1244/2022 BLAPL/4064/2022	TIKESWAR NAIK-MP	SUJIT KUMAR DAS
73	1245/2022 BLAPL/6366/2022	ARIF KHAN-MP	RAKESH KUMAR ROUSTRAY
74	1246/2022 BLAPL/6367/2022	ARIF KHAN-MP	RAKESH KUMAR ROUSTRAY
75	1247/2022 BLAPL/1621/2022	DURJODHAN SAHU-MP	MANAS CHAND
76	1248/2022 BLAPL/1595/2022	SANTOSH KUMAR LENKA-MP	M.R.MOHAPATRA
77	1520/2022 CRLMC/1927/2022	KANHU@KANHU CHARAN BEHERA-MP	DEBASNAN DAS
78	1521/2022 CRLMC/1930/2022	JYOTI SWAROOP NAYYAR-MP	KALPATARU KHUNTIA
79	1522/2022 CRLMC/1932/2022	SHRIDHULI@DHULI MANOJ@MANOJ DHULI-MP	BISWAJIT RANJAN TRIPATHY
80	2330/2022 WA/933/2022	STATE OF ODISHA-MP	GAJENDRANATH ROUT, ASC
81	2331/2022 WA/933/2022	STATE OF ODISHA-MP	GAJENDRANATH ROUT, ASC
82	2332/2022 WA/934/2022	STATE OF ODISHA-MP	TARUN PATNAIK, ASC
83	2333/2022 WA/934/2022	STATE OF ODISHA-MP	TARUN PATNAIK, ASC
84	2334/2022 WA/934/2022	STATE OF ODISHA-MP	TARUN PATNAIK, ASC
85	2335/2022 WA/935/2022	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, ASC
86	2336/2022 WA/935/2022	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, ASC
87	2337/2022 WA/935/2022	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, ASC
88	9383/2022 WP(C)/16851/2022	RAJASHREE NAYAK-MP	BHABANI SANKAR TRIPATHY (1)
89	9384/2022	PRASANTA KUMAR BHOI-MP	AJAYA KUMAR JENA

90	WP(C)/17512/2022 9385/2022	CHITTARANJAN MOHAPATRA-MP	MANMAYA KUMAR DASH
91	WP(C)/7997/2022 9386/2022	SMARAK KUMAR GIRI-MP	PRASHANTA KUMAR NAYAK
92	WP(C)/17515/2022 9387/2022	DR.AKHIL UNNIKRISHNAN-MP	AVIJIT MISHRA
93	WP(C)/17516/2022 9388/2022	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY-LMP	ANWIL KANTA DASH
94	WP(C)/17517/2022 9389/2022	SUKANTA KUMAR PANIGRAHI-MP	ASIT KUMAR JENA
95	WP(C)/16734/2022 9390/2022	DR.BASANTA KUMAR PATTANAİK-MP	KUNAL KUMAR SWAIN
96	WP(C)/17518/2022 9391/2022	MMTC OF INDIA EMPLOYEES ASSOCIATION, PARADIP REGION-MP	
97	WP(C)/16412/2022 9392/2022	AMARENDRA KUMAR MOHAPATRA-MP	MANOJ OJHA
98	WP(C)/17522/2022 9393/2022	LINGARAJ MOHAPATRA-MP	MANOJ OJHA
99	WP(C)/17523/2022 9394/2022	BASANTA KUMAR PANDA-MP	MANOJ OJHA
100	WP(C)/17525/2022 9395/2022	GAUTAM KISAN-MP	BIDYALOK MOHAPATRA
101	WP(C)/17403/2022 9396/2022	M/S. ASHA KIRAN CHARITABLE SOCIETY-MP	SIDHARTHA RAY
102	WP(C)/17524/2022 9397/2022	SOBHAN KUMAR SAHOO-MP	SATYA PRAKASH SATPATHY
103	WP(C)/17536/2022 9398/2022	BIDYUTLATA DEI-MP	MILAN KUMAR BADU
104	WP(C)/17537/2022 9399/2022	SOMANATH DHARUA @ BHOI-MP	BHOJARAJ SETH
105	WP(C)/17540/2022 9400/2022	MANJU PRIYA DAS-MP	BHOJARAJ SETH
106	WP(C)/17542/2022 9401/2022	AJIT KUMAR DEHURY-MP	KALPATARU MISHRA
107	WP(C)/17543/2022 9402/2022	M/S ETHICS ASSETS PVT. LTD.,BBSR-MP	TUSHAR KANTI SATAPATHY
108	WP(C)/17548/2022 9403/2022	SANJAY SINGH-MP	DHIRENDRA KUMAR MOHAPATRA
109	WP(C)/17549/2022 9404/2022	RAMESH CHANDRA PADHI-MP	SANJAY KUMAR DAS 2
110	WP(C)/17550/2022 9405/2022	PRAMOD KUMAR SAHOO-MP	PRASANTA KUMAR SAHOO
111	WP(C)/12552/2022 9406/2022	PRAMOD KUMAR SAHOO-MP	PRASANTA KUMAR SAHOO
112	WP(C)/12549/2022 9407/2022	UNION OF INDIA-MP	DIPTI RANJAN BHOKTA, CGC
113	WP(C)/15629/2022 9408/2022	SURYANARAYAN MOHANTY-MP	SUSANTA KUMAR DASH
114	WP(C)/17553/2022 9409/2022	M/S. L.M PLASTICS, BALASORE-MP	KAJAL SAHOO
115	WP(C)/17557/2022 9410/2022	M/S. HONEYWELL AUTOMATION LTD., MAHARASHTRA-KAJAL SAHOO	
116	WP(C)/17558/2022 9411/2022	JYOTI SEKHAR MOHANTY-MP	PRATIK DASH
117	WP(C)/17560/2022 9412/2022	AMULYA KUMAR MOHANTY-MP	BISWAJIT NAYAK
118	WP(C)/17561/2022 9413/2022	BISHNU CHARAN SAHOO-MP	SATYABRATA DAS
119	WP(C)/17569/2022 9414/2022	M/S ORIEN ENGINEERS (P) LTD.,SUNDARGARH-MP	RASHMI NARAYAN PATNAİK
120	WP(C)/17570/2022 9415/2022	DR.MANISHA VIDYABHASINI-MP	BUDHADEV ROUSTRAY
	WP(C)/16772/2022		

121	9416/2022 WP(C)/17582/2022	SAROJAKANTA MOHAPATRA-MP	SWAPNA KUMAR OJHA
122	9417/2022 WP(C)/383/2022	RAJESH KUMAR PRADHAN-MP	PRAFULLA KUMAR MOHAPATRA
123	9418/2022 WP(C)/17593/2022	GURPREET KAUR-MP	KEDAR NATH TRIPATHY